(b) to (d) According to the Report of the R. R. Committee appointed by State Government of West Ben gal which been received. 956 has squatter colonies have been mention ed including the ones which have al ready been regularised as mentioned in part (a) above. No norms have yet been formulated in respect of these colonies. A view on the Report will be taken shortly.

R«fugee problem of West Bengal

- 632. SHRI RAMKRISHNA MAZUM-Will the Minister of LABOUR AND REHABILITATION be to state:
- Ca) whether it is a fact that Central Government have received a composite plan for completing the rehabilitation of refugees in West Bengal;
- (b) whether it is also a fact thait the Government of West Bengal has placed a demand amounting to Rs. 750 crores for completing the rehabilitation of refugees in West Bengal; and
- (c) whether the Central Government is agreeable to this proposal?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEEREN-DRA PATIL): (a) and (b) We have received a copy of the report of the Refugee Rehabilitation Committee appointed by the Government in which a demand of Rs. 750 crores has been made.

(c) The demand has several items. Each one is being examined. A view on which item should be funded by -us and to what extent will be taken shortly.

to Questiong New electricity projects in West Bengal

- SHRI RAMKRISHNA MAZ- ^ UMBER: Will of the Minister ENERGY be pleased to state:
- (a) how many new projects for electricity from West Bengal State Government have been received by the Central Government for approval or sanction;
- (b) whether it is a fact that Government have received from the State government proposals for a new project for 700 MW electricity generation in Darjeeling District on the Testa River and also a new plan for Purulia District on Ajudhya Hill; and
- (c) if so, what are the reason' for not sanctioning the projects?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): (a) Three thermal and five hydro schemes have been received from West Bengal for approval by Central Government,

(b) and (c) Project Report of a hydro-electric project with 700 MW -capacity and located in Darjeeling District has not been received in the Central Electricity Authority for tecimoeconomic clearance. A pre-feasibility report on Kisto-bazar pumped-storage project (1050 MW) in Purulia District was received in the Central Electricity Authority in January, 19ao, and comments thereon were forwarded to the West Bengal authorities. It was subsequently indicated by the project authorities that further detailed investigations and studies had been taken uP- Project report has not been received so far-